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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 977/2016, CC(COMM) 38/2017 & IA No.10524/2018 (u/O XVII R-1 CPC)

TEN XC WIRELESS INC & ANR

..... Plaintiffs

Through: Mr. Gaurav Pachnanda, Sr. Adv. with

Mr. Sidhant Goel, Mr. Mohit Goel, Ms. Eshna Kumar, Mr. Deepankar Mishra, Mr. Aditya Goel and Mr.

Samik Mukherjee, Advs.

Versus

MOBI ANTENNA TECHNOLOGIES (SHENZHEN)

CO. LTD. & ORS

..... Defendants

Through: Mr. Dev Robinson, Mr. Shantanu

Tyagi, Ms. Apoorva Murali and Ms.

Surabhi Bhandari, Advs.

CORAM:

HON'BLE MR. JUSTICE RAJIV SAHAI ENDLAW
ORDER

26.02.2019

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- 1. The counsel for the defendants has been heard for about one hour and fifteen minutes.
- 2. Hearing to continue tomorrow i.e. 27th February, 2019.

RAJIV SAHAI ENDLAW, J.

FEBRUARY 26, 2019

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